Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 100 of 2011

Dated : 27th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

RPG Cables Limited … Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. G. Joshi**
Mr. Sanjiv Kr. Saxena

Counsel for the Respondent(s): -

ORDER

The learned counsel for the Appellant seeks some more time for filing Rejoinder. He is directed to file the same on or before 10.10.2011 after serving copy on the other side.

Post the matter on ***11.10.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ss